

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 13th AUGUST, 2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
(OLD JUDGES LOUNGE)

SHRI M.D.SHARMA , DISTT.& SESSIONS JUDGE (Retd.)
SHRI RAJINDER KISHORE SHARMA ,SR. ADVOCATE
SHRI H.S.RANA, ADVOCATE

* FOR SETTLEMENT *

501	CR.R/170/2008 [Criminal]	ROSHAN LAL Versus HEM RAJ	B.S.ATTRI
502	CR.R/53/2010 [Criminal]	TULE RAM Versus DURGA SINGH	AG NS.CHANDEL SANJEEV KUTHIALA KR.VIRENDER SINGH RAMAN PARASHER
503	with CRMP/598/2014 CS/75/2011 [Civil] [Listed 4 time(s)] Timelog-04:21:09 with OMP/412/2015	AJAY KUMAR Versus SANJEEV KUMAR	RAMAKANT SHARMA DEVYANI SHARMA ROMESH VERMA B.C.VERMA
504	CR.R/186/2011 [Criminal]	TEK CHAND Versus HARI RAM GUPTA	H.R.BHARDWAJ KAMLAJEET SHARMA AG FOR R-2 S.D. SHARMA,ADV FOR R-1 RAJIV RAI
505	CR.R/234/2014 [Criminal]	BHUP SINGH Versus NARESH KUMAR	AG VIKRANT CHANDEL RESPONDENT
506	with CRMP/882/2014 CR.R/320/2014 [Criminal]	JITENDER SINGH THAKUR Versus M/S ROOP HARDWARE	VIPIN RAJTA JEEVESH SHARMA, M.S.THAKUR J.R.POSWAL
507	CR.R/10/2015 [Criminal]	ABHI RAM Versus GOLF LINK FINANCE AND RESORTS PVT	SEEMA KAUSHAL GULERIA KULDEEP GULERIA BIMAL GUPTA VINEET VASHISTHA
508	CS/13/2015 [Civil]	BRIJ MOHAN BANSAL Versus AKHILESH JAIN	NEMO SATYAN VAIDYA B.S THAKUR,ASEEM GUPTA
509	with OMP/113/2015 OMP/66/2016 CRMMO/178/2016 [Criminal]	M/S GAUTAM SALES CORPORATION Versus USHA RANI	GAURAV GAUTAM, MEGHA KAPUR GA UTAM DALIP K. SHARMA (POA NOT FILED)

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Causelists generated on 12/08/2016 11:07:54

Sd/-
Addl.Registrar(J)
12/08/2016